

Name of the Corporate Debtor: Vaishno Devi Food Products Private Limited; Date of Commencement of CIRP: 10-11-2020; List of Creditors as on: 16-12-2021; Name of IP: Mr. Fanendra Harakchand Munot; Process Number: 1; Last 5 digit of registration number: 10916

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0					NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0					NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	526773473	3	511229742	41.58				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	339217312	8	341644709	27.78				Annexure 4
5	Operational creditors (Workmen)	46	2148114	46	2148114	0.17				Annexure 5
6	Operational creditors (Employees)	18	5131077	15	2510288	0.20				Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0					NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	91	654305509	86	372121160	30.26				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0					NA
Total		166	1527575485	158	1229654013	100.00				